

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-11-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE**

**IA No. 163/2020, IA (IBC) 227 & 233/2021 & IA(IBC) 800/2022 in
CP(IB) No.277/9/HDB/2019
U/s 9 of IBC, 2016**

IN THE MATTER OF:

Isgec Covema Ltd

...Operational Creditor

Vs

OM Shakti Renergies Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsels for both the sides present.

Matter adjourned to 09.12.2022.

Meanwhile we direct both the parties to upload the pleadings, annexures, IAs, counters and other relevant materials through e-portal if not uploaded within 2 weeks from today and file compliance memo.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)